

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT. NO- II**

(26) C.P.(IB)-2468(MB)/2018

CORAM:

**SHRI. RAJASEKHAR V. K
MEMBER (Judicial)**

**SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **19.02.2020**

NAME OF THE PARTIES: Admind Media Solutions

V/s

Bharat Infrastructure & Engineering Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. No representation on behalf of the Operational Creditor. Learned Counsel for the Corporate Debtor present.
2. List this matter on **24.03.2020**.

Sd/-

**RAVIKUMAR DURAISAMY
Member (Technical)**

19.02.2020
Sushil

Sd/-

**RAJASEKHAR V.K
Member (Judicial)**